GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:186
ANSWERED ON:12.08.2011
POWER PROJECTS
Raghavan Shri M. K.;Singh Shri Jitender

Will the Minister of POWER be pleased to state:

- (a) the number of power generation projects set up in the country during the last three years and the current year along with the quantum of power generated by these projects, State/UT-wise;
- (b) the details of the power projects in the country which are under construction along with the power generation capacity and the funds spent on these projects so far, project-wise;
- (c) the reasons for non-completion of these projects; and
- (d) the steps being taken or proposed by the Government to complete these projects in the scheduled time?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 186 TO BE ANSWERED IN THE LOK SABHA ON 12.08.2011 REGARDING POWER PROJECTS.

- (a): 91 Units (27971.2 MW) of thermal power projects and 23 units (2237 MW) of hydro power projects have been commissioned during the last three years and in the current year till 05.08.2011. Year-wise and state-wise details of thermal and hydro power projects alongwith the quantum of power generated by these projects upto July, 2011 are enclosed at Annex-I.
- (b): Against the 11th Plan Mid-Term Appraisal (MTA) capacity addition target of 62374 MW, a capacity totalling to 40131 MW (which includes an additional thermal capacity of 1406 MW not included in the MTA target) has already been commissioned during the Eleventh Plan till 05.08.2011. Details of the remaining thermal and hydro power projects likely to be commissioned in the 11th Plan and those which are likely to spill- over to the 12th Plan, alongwith the power generation capacity and funds spent on these projects, are enclosed at Annex-II and Annex-III, respectively.
- (c): The reasons for spill-over of thermal projects beyond the 11th Plan are indicated against each of these projects in Annex-Ill. Main reasons for 11th Plan hydro-electric projects, which are under-construction, but unlikely to be commissioned during the remaining period of the Eleventh Plan include problems in land acquisition, delays in environmental and forest clearances, rehabilitation and resettlement issues, geological surprises, natural calamities, law and order problems and contractual issues.
- (d): A number of steps have been taken to complete these projects in scheduled time. These include augmentation of manufacturing capacity of BHEL from 10,000 MW in December, 2007 to 20,000 MW by 2012; periodic review of issues related to supply of power equipment from BHEL by a Group under the chairmanship of Secretary (Heavy Industry); formation of several new joint ventures to manufacture supercritical boilers and turbine-generators for thermal power plants; bulk ordering of 11 units of 660 MW each with supercritical technology and mandatory phased indigenous manufacturing programme to promote indigenous manufacturing; sensitization of stakeholders to enlarge the vendors base to meet Balance of Plants requirements; rigorous monitoring of projects at different levels including by Ministry of Power, Central Electricity Authority, Power Project Monitoring Panel and Advisory Group under the chairmanship of Minister of Power; and introduction of web- based monitoring system.